## National Company Law Tribunal Allahabad Bench

CP NO. 64/ND/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE COMPANY: Raicesh Mahajan vis B.D Mahajan SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act of 1956

SI. NO. Nar

<u>Designation</u>

Representation

Signature

<u>2.</u>

## CP No. 64/ND/2013

None for the petitioner in CP No. 64/ND/2013.

Sh. Saurabh Srivastava for the Respondent present. He files objection to the reply cum clarification submitted by the petitioner counsel Sh. S.D. Sudhi. In response to a previous direction dated 21.12.2012, of this court. The objections are taken on record.

A copy of the same to be sent to the opposite counsel. Since, in the present matter arguments in pending CA No. 13A/2017 are already heard and order is reserved.

Date: 18/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)